

(H) 42

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
42.
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 209/ 16	TP 81/17	For compliance of office objections raised by Registry	433(e)	Janardhana K.Vs.Cranes Software Int.Natl.Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

VIVEK.B.N
9148587799

Operational Creditor

ORDER

Counsel for Petitioner is present. He has filed memo along with annexures.
Registry to verify and put up. List it on 02.02.2018.

Member (T)

Member (J)